

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CA(CAA)-98(PB)/2017

IN THE MATTER OF:

M/s AB Medicos Pvt. Ltd.

....

APPLICANT / PETITIONER

Vs.

M/s Rockland Pvt. Ltd.

....

RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 03.08.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. P.K. Mehta, Advocate

For the RESPONDENT :-

ORDER

Learned Counsel for the petitioner appearing on behalf of the applicant Company requests for some time to file the Affidavit of consent from the shareholders of the respective companies.

A week's time is granted for the said purpose.

List on 22.8.2017.

— Sd —
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

— Sd —
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
03.8.2017